

Note :— 1.Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.  
All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 4th JANUARY, 2016

DIVISION BENCHES

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| 1. Hon'ble The Acting Chief Justice &<br>Hon'ble Mr. Justice Chakradhari Sharan Singh | I. CWJC - Relating to PIL<br>II (a). CWJC - Relating to Validity of Acts , Rules & Regulations etc.<br>(b). CWJC - Relating to State excise, Central Taxation etc.<br>(c). CWJC - Relating to Judicial Service<br>(d). LPA ( 2015 & 2016 )<br>(e). Original Criminal Misc.(D.B.)<br>(f). Civil Review (D.B.)—Orders, Admission & Hearing<br>III.Cr. Appeal (D.B.)— Orders & Admission<br>IV.Cr. Appeal (D.B.)— Urgent and Assigned matters—Hearing<br>V. Any other civil matters not assigned to any other D.B.<br>VI.Cr. W. J. C. — Habeas corpus(D.B.) other than B.C.C. Act<br>— Orders, Admission & Hearing. |
| 2. Hon'ble Mr. Justice Navaniti Prasad Singh &<br>Hon'ble Justice Smt. Nilu Agrawal   | I.LPA ( upto 2014) — Orders , Admission & Hearing<br>II. CWJC — CAT Matters — Orders, Admission & Hearing.<br>III. Cr. W. J. C. — Habeas corpus (D.B.) -B.C.C. Act— Orders,<br>Admission & Hearing.  |
| 3. Hon'ble Mr. Justice Ramesh Kumar Datta<br>Hon'ble Mr. Justice Sudhir Singh         | I.—CWJC (State Taxation Matters) / M. A. (Taxation)—<br>Orders , Admission & Hearing<br>II. M.A. (Family Court Matters) Orders , Admission & Hearing<br>III. MJC (D.B.) — Orders , Admission & Hearing   |
| 4. Hon'ble Justice Smt. Anjana Prakash &<br>Hon'ble Mr. Justice Rajendra Kumar Mishra | 1st half -I. Criminal Appeals (D.B.) ( Custody matters )-Orders,<br>Petitions Orders on & Hearing<br>II. Cr. Appeal (D.B.) (Old Matters ) — Hearing<br>III. Death Referen ce- Hearing  |

CIVIL & CRIMINAL SINGLE BENCHES

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| 1. Hon'ble Mr. Justice Samarendra Pratap Singh | CWJC- Group — II — (Compulsory retirement , Disciplinary proceedings, removal / Dismissal / termination, Suspension, Reversion, Increments / withholding of increments, Efficiency bar, Voluntary retirement.) — Orders , Admission & Hearing  |
| 2. Hon'ble Mr. Justice Ajay Kumar Tripathi     | Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2014 & 2015)<br>Group -II — Education Matters, other service matters<br>— Orders , Admission & Hearing (From 2013) |
| 3. Hon'ble Mr. Justice Kishore K. Mandal       | I.Group — V I. (other un categorized Misc. matters, ) —<br>Orders , Admission & Hearing<br>II. Election Petitions  |

4. Hon'ble Mr. Justice Dr. Ravi Ranjan  
Group — V - Religioust Trust, Housing Board, wakf Act, Encroachment / Demolition, Arms Act  
E.C. Act, Stamp Act , Arbitration , Foreigners Act  
— Orders, Admission & Hearing  
CWJC —Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing( Up to 2010)
- 5.Hon'ble Justice Smt. Anjana Prakash  
2nd half - I.Criminal Misc. Matters under Section 482 Cr. P.C.(Upto 2014) - Orders , Admission & Hearing  
II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer— Orders, Admission & Hearing.  
III.— Criminal Revisions Arising From Orders of Conviction, Transfer & Criminal Misc. Matters etc. or matters not assigned to any other Bench.— Orders , Admission & Hearing
6. Hon'ble Mr. Justice Jyoti Saran  
CWJC —Group- V- I. Cooperative matters, Municipal Corporation, Zila Parishad, Gram panchayat Matters, PRDA, Indira Vikas / Jawahar Rojgar / Notified Area, S.F.C — Orders, Admission & Hearing  
II. Election matters Relating to Cooperative matters,Gram panchayat Zila Parishad, Municipal Corporation & University,  
III.Others election related matters except election petition relating to MLAs/ MPs.—Orders, Admission & Hearing  
IV.CWJC—Group—IV—Orders,Admission & Hearing (Up to 2013)
7. Hon'ble Mr. Justice Rakesh Kumar  
1st half —Group—II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2011 & 2012)  
Group -II — Education Matters, other service matters — Orders , Admission & Hearing (Up to 2012)  
2nd half Group — V (Industrial Law/ E.S.I. / E.P.F., Forest Act, Registration Act, Mines Act, Public Drainage / Telephone , B.B.C. Act. ), Electricity Act, Freedom fighter , Citizenship, Pollution — Orders, Admission & Hearing
- 8.Hon'ble Mr. Justice Birendra Prasad Verma  
I. CWJC —Group — III —Orders , Admission & Hearing  
II.Testamentary cases / Suits — Orders, Admission & Hearing (on Thursday 2nd half)  
III. Company Petition & Company application— Orders, Admission & Hearing
- 9.Hon'ble Mr. Justice Dinesh Kumar Singh  
1st half — Criminal Misc. Matters under Section 438 Cr. P.C. (2016)  
Criminal Misc. Matters under Section 438 & 439 Cr. P.C.—NDPS Act and 498-A IPC (Fresh Cases)  
3.30 P.M.—Criminal Misc. Matters under Section 482 Cr. P.C. (2016)
10. Hon'ble Mr. Justice Gopal Prasad  
Criminal Appeal (S.J.) including Custody matters — Hearing
11. Hon'ble Mr. Justice Mungeshwar Sahoo  
F. A. — Order and Hearing (Up to 1989)  
Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.( 2014-2015)
12. Hon'ble Mr. Justice Hemant Kumar Srivastava  
1st half — Criminal Misc. Matters under Section 439 Cr. P.C.(2016)  
2nd half — Criminal Misc. Matters under Section 439 Cr. P.C.(Old Cases)

13. Hon'ble Mr. Justice V. Nath  
I. Second Appeals — Order , Admission & Hearing  
Civil Revision —Orders, Admission & Hearing.  
II. Writ Petitions arising from orders of  
Civil Courts/ converted from Civil Revision Applications  
(U/s 115 C. P. C.) —Orders, Admission & Hearing.(2013)
14. Hon'ble Mr. Justice Shivaji Pandey  
CWJC — Group— II (Equal pay for equal work, Selection,  
Appointment, Appointment on compassionate grounds,  
Recruitment, Leave, Honorarium, Allowance(LTC) , Medical  
reimbursement, stoppage of salary, Transfer, Repatriation ,  
deputation , Continuity in Service , Pay Scale, Reservation ,  
Regularization, Promotion , Seniority, Allotment of quarters,  
Departmental examination, Temporary Post, Date of Birth.)—  
Orders , Admission & Hearing (2013)
15. Hon'ble Mr. Justice Ashwani Kumar Singh  
I. Criminal Appeal, Govt. Appeal, SLA against  
Acquittal (S.J.)— Orders & Admission  
II. Govt. Appeals and Criminal Application under Section 341  
Cr. P. C. — Orders, Admission & Hearing.  
IV. Cr. Appeal (S.J.) — Hearing (2015), Urgent and Specialiy  
Assigned matters  
III.Criminal Misc. Matters under Section 482 Cr. P.C.  
(2015) — Orders, Admission & Hearing  
V.Cr. WJC (S.J.) — Orders , Admission & Hearing
16. Hon'ble Mr. Justice Vikash Jain  
I. CWJC — Group—IV—Orders, Admission & Hearing (2014)  
II. Matters arising from DRT — Orders, Admission & Hearing  
III. Request Cases — Orders, Admission & Hearing
17. Hon'ble Mr. Justice Ahsanuddin Amanullah  
1st half—I. CWJC— Group—IV—Orders, Admission & Hearing  
(2015 -2016)  
2nd half —I.CWJC- Retirement benifit (State Govt. Services)  
— Orders, Admission & Hearing  
II— CWJC — Retirement benifit (Body Corporate /  
Municipal Corporation Services etc.)—Orders, Admission & Hearing  
III.— CWJC —Retirement benifit (University and others.— .  
Orders, Admission & Hearing
18. Hon'ble Mr. Justice Aditya Kumar Trivedi  
I. Writ Petitions arising from orders of  
Civil Courts/ converted from Civil Revision Applications  
(U/s 115 C. P. C.) —Orders, Admission & Hearing.(upto 2012)  
II. Miscellaneous Appeals — Orders, Admission & Hearing.  
III. MJC.— Orders, Admission & Hearing.  
IV.Other Civil matters not assigned to any other Bench  
— Orders, Admission & Hearing.
19. Hon'ble Mr. Justice Rajendra Kumar Mishra  
2nd half — F.A.— Orders & Hearing (From 1990)
20. Hon'ble Mr. Justice Prabhat Kumar Jha  
Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
21. Hon'ble Mr. Justice Jitendra Mohan Sharma  
Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)
22. Hon'ble Justice Smt. Anjana Mishra  
Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)

Civil Review Petitions in Single Judge matters to be listed as per Tiedup of the Bench Concerned / Roster of the subject matter.